

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6496
ANSWERED ON:06.05.2015
TRANSFER POLICY IN KENDRIYA VIDYALAYA SANGATHAN
Misra Shri Pinaki;Vellaigounder Shri Elumalai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the transfer policy of the Kendriya Vidyalaya Sangathan allows the working couple to be posted at the same station/vidyalaya; and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The transfer guidelines of Kendriya Vidyalaya Sangathan (KVS) are based on the criteria of assigning appropriate points to relevant factors of transfer and using the cumulative score as the basis of transfer. In terms of these guidelines, employees of KVS who have requested for a transfer or those who are to be transferred in exigencies of service shall be awarded points as under, for determining their transfer count/ displacement count respectively, if the spouse of such an employee happens to be a KVS employee, a Defence employee or a Government sector employee:

For request transfer- Factors, points and calculation of transfer count of an employee	Points transfer Points Factors, points and calculation of displacement count of an employee	Points For displacement transfer Points Factors, points and calculation of displacement count of an employee
Spouse, if working in KVS at the requested station or within 100 Km.	+20	Spouse, if a KVS Employee an posted at the same station.
Spouse, if working in Defence Sector at the requested station or within 100 Km.	+18	Spouse, if a Defence employee and posted at the same station.
Spouse, if working in Government Sector at the requested station or within 100 Km.	+15	Spouse, if a Government Sector Employee and posted at the same station.

The transfer guidelines of KVS are also available on the website www.kvsangathan.nic.in.